

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) No. 175 of 2017

IN THE MATTER OF:

Axis Nirman and Industries Ltd. & Anr.

...Appellants

Vs.

M/s Hotel Birsa Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellants: Mr. C. S. Chauhan and Mr. Jishnu Chowdhury,
Advocates.**

**For Respondents: Mr. Snehasish Mukherjee, Advocate for R-1,3 &
4.**

**Mr. Abhijeet Sinha, Mr. Shambo Nandy,
Advocates for R-2.**

Mr. Shakil Ahmed (Intervenor).

ORDER

(Through Virtual Mode)

04.03.2021: Learned Counsel for the Respondent No. 2 submits that he has already filed the Reply of Interlocutory Application No. 2093 of 2019.

Let the matter be fixed 'For Hearing' on **14th April, 2021**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/kam